

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.1259 of 2024
In
Civil Writ Jurisdiction Case No.4961 of 2022

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The Chairman, Bihar Rajya Pul Nirman Nigam Limited & Ors.

... .. Appellant/s

Versus

Shambhu Prasad Gupta & Ors.

... .. Respondent/s

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Appearance :

For the Appellant/s : Mr. P.K.Shahi, Advocate General
Md. Nadim Seraj, Advocate
For the Respondent/s : Mr. P.N.Shahi, Sr. Advocate
Mr. Satish Kumar Singh, Advocate
For the UOI : Dr. K.N.Singh, ASG
Mr. A.B.Mathur, CGC
Mr. Alok Kumar, CGC

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CORAM: HONOURABLE THE ACTING CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

(Per: HONOURABLE THE ACTING CHIEF JUSTICE)

5 04-02-2025 Let C.W.J.C. No.4961 of 2022 and M.J.C. No.2175
of 2023 be listed along with this appeal on 10.02.2025.

(Ashutosh Kumar, ACJ)

(Partha Sarthy, J)

Saurabh/Rajesh

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